

Shyam Dhar Misra: (a) to (c). Agricultural Colleges in the Bihar State are under the control of the State Government and the Central Government has no control over them. However, information has been called for from the State Government and will be laid on the Table of the Sabha when it is received from them.

Teaching Fundamentals of Nutrition to the Village Folk

2539. **Shri Umanath:**
Shri A. K. Gopalan:
Shri P. Kunhan:
Shri Laxmi Dass:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government propose to launch an experiment to teach the village folk the fundamentals of nutrition;

(b) if so, the details thereof and when the same is likely to be implemented; and

(c) who will bear the expenses of the scheme?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (**Shri Shinde**): (a) and (b). A programme of Applied Nutrition had been taken up during the Third Five Year Plan in 221 blocks in collaboration with UNICEF, FAO and WHO with the object of increasing production at the village level of various protective foods like fruits, vegetables, fish, poultry and milk and training and educating the villagers in the production, preparation, preservation and consumption of these foods. It is proposed to extend the programme to additional 1,000 blocks in the Fourth Plan period; the number of blocks to be covered is 150, 200, 250, 250 and 150 during the first and each succeeding year of the plan.

(c) During the Third Plan, the expenditure on the programme was met

by the State Governments and the UNICEF. During the Fourth Plan, the programme will be developed as a composite and integral part of the Plan. In addition to the continued assistance from the UNICEF and the necessary resources to be earmarked by the State Governments, special Central assistance will be provided for certain essential items of the programme, not covered by the Plan schemes, for the blocks to be taken up during the Fourth Plan period.

Nepal Rice for India

2544. **Shri Yashpal Singh:**
Shri P. C. Borooah:
Shri Tula Ram:
Shri Vishwa Nath Pandey:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether an agreement had recently been signed between the Governments of India and Nepal for the supply of rice to India;

(b) if so, the terms and conditions of the agreement; and

(c) the total quantity of rice likely to be supplied to India during 1966-67?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (**Shri Govinda Menon**): (a) to (c). During our Prime Minister's recent visit to Nepal, it was agreed to purchase 4,000 tons of rice from Nepal at a cost of Rs. 5 million. The details of the purchase are at present under negotiations.

Procurement of Coarse Grains by Food Corporation of India

2541. **Shri P. C. Borooah:**
Shri Indrajit Gupta:
Shri Yashpal Singh:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the Food Corporation of India would undertake procurement

of coarse grain and if so, in which States and to what extent;

(b) the extent of different types of foodgrains procured by the Food Corporation of India in different States this year so far; and

(c) whether any steps have been taken or are proposed to be taken to make Corporation more effective in the matter of procurement?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) The Food Corporation of India has already been undertaking purchase of coarse grains during 1965-66 crop year in the States of Andhra Pradesh, Mysore, Punjab, Rajasthan, Uttar Pradesh, Madhya Pradesh and Madras. In the current kharif season commencing from 1st November, 1966, the Corporation proposes to purchase coarse grains in Rajasthan, Punjab, Madhya Pradesh and Orissa. The extent of purchase operations will depend on the availability, market conditions and price position.

(b) A statement showing the quantities of different foodgrains purchased by the Food Corporation of India in various States during the crop year 1965-66 i.e. from 1st November, 1965 to 31st October, 1966 is laid on the Table of the House. [Placed in Library. See No. LT-7438/66].

(c) Purchase of over 10 lakh tonnes of foodgrains by the Corporation during the first complete crop year following its establishment shows that it has been fairly effective. During the current crop year it is further extending its areas and scope of operations.

Export of Sugar

2542. **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri P. C. Borooah:
Shri M. L. Dwivedi:

Shri Bhagwat Jha Azad:
Dr. M. M. Das:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that there was a fall in export of sugar in 1965;

(b) if so, the reasons therefor;

(c) what is the present position of export;

(d) whether this will surpass the last year's figure; and

(e) if so, to what extent?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b) No, Sir. Exports during 1965 totalled 2.87 lakh tonnes as against 2.34 lakh tonnes in 1964.

(c) to (e). Exports during 1966 will total about 4.40 lakh tonnes which will be higher than in 1965 and 1964.

Primary Agricultural Cooperative Societies

2543. **Shri P. G. Sen:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the measures adopted by the States to boost the share capitals of the primary Agricultural Co-operative Societies; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). The share capital of primary agricultural credit societies is augmented (i) by increasing the membership and collecting share capital from all members in a phased manner and (ii) by Government contribution.

A member is expected, to start with, to take up shares of the order of 10 per cent of his borrowings and in the